## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/103/2017

PETITION NUMBER

: CP/7/2016

NAME OF THE PETITIONER(S)

: H. Ramesh

NAME OF THE RESPONDENT(S)

: M/s AUM Consultancy Pvt Ltd & 4 Ors

UNDER SECTION

: 210,213,241,242,243

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

R. J. Drum La.
For. Advocar

2 nd lespendont. R. Arunz

CHANDRA PRAIRASH

Ere Petitioner

CIBI VISHINU

## **ORDER**

Counsel representing both the parties are present. Counsel for applicant in CA 103/2017 prayed time. The counsel for respondent is directed to file counter prior to the next date of hearing. The matter is posted for arguments in the CA for maintainability. Put up on 21.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Taria) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)

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